

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1066 of 2019

IN THE MATTER OF:

Aurora Accessories Pvt. Ltd.

....Appellant

Vs.

Ace Acoustics & Audio Video Solutions Pvt. Ltd.

....Respondent

Present:

**For Appellant: Mr. Rakesh Kumar and Mr. Ankit Sharma,
Advocates**

For Respondent: Mr. Ishan Bisht, Advocate

O R D E R

08.01.2020: At request of both the sides the matter is adjourned to
28th January, 2020 under the caption 'For Admission (After Notice)'.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V. P. Singh]
Member (Technical)

sa/md